

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

CP/32(AHM)2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2021**

Name of the Company: Neetaben Prabhubhai Patel  
V/s  
Nishant Infrastructure Pvt Ltd & Ors

Section 241 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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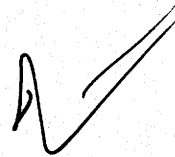
1.  
2.

**ORDER**

Learned counsel Mr. Sachin Vasavada present for petitioner. Learned counsel Mr. Arjun Sheth present for respondent.

Pleadings are yet to be completed. Matter stands adjourned to 16.08.2021.

SD/-  
(CHOKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2021.

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